

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to the information furnished by the University of Delhi, the University has decided not to have Central evaluation of answer scripts of undergraduate course for this year's annual examinations and to revert to the earlier system of sending answer-scripts to examiners. This decision has been taken due to financial constraints and difficulties relating to suitable working space for Central evaluation.

(b) The University has informed that the number of revaluation cases for 1989 examinations was proportionately the same as in the previous years, and the results of the University examinations were declared in time.

(c) Does not arise.

### Sales and Production by H. A. L.

6989. SHRI Y. S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) the sales turnover and value of sales and production of HAL during the year ended 31 March, 1990;

(b) how do they compare with the figures in the last two years i.e. 1989 and 1988;

(c) what were the items produced; and

(d) how much indigenisation was achieved in each item?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The value of Production and the Value of Sales for the year ended 31.3.90 and the two preceding years are as under:-

	<i>(Rs. in Crores)</i>		
	<i>89 - 90 (Provisional)</i>	<i>88 - 89</i>	<i>87 - 88</i>
Value of Production	883.45	787.19	685.90
Value of Sales	806.03	689.17	679.77

(c) The major items produced were Jaguar, MIG-27M and Dornier-228 aircraft, Chetak and Cheetah helicopters and related engineers/accessories, besides overhaul of aircraft and aero engines.

(d) The indigenisation achieved in terms of value in respect of various aircraft/helicopters varies from 40% to 74% for airframes and from 35% to 72% for aero-engines.

### Schemes for Development of Border Area States

6990. SHRI BABUBHAI MEGHJI SHAH: Will the PRIME MINISTER be pleased to state:

(a) whether special schemes were approved in the Seventh Five Year Plan for the development of the border area States; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). Yes, Sir. A special programme for the development of border areas of Gujarat, Rajasthan, Punjab and Jammu & Kashmir was taken up during the Seventh Plan period. This programme was utilised to improve in these

areas drinking water facilities, develop infrastructural, educational and training network, expedite the work on Indira Gandhi Nahar Project and other programmes.

[*Translation*]

**Central Government Employees Rendered Surplus**

6991. SHRIKALPNATH SONKAR: Will the PRIME MINISTER be pleased to state:

(a) the criteria being adopted for transfer of Central Government employees;

(b) whether these are being followed in all the Central Government offices;

(c) if not, the reasons therefor; and

(d) the approach being adopted in respect of employees rendered surplus?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) It has not been considered necessary to lay down any uniform transfer policy for Central Government employees. The respective cadre controlling authorities lay down the policy for intra-departmental transfers, taking into consideration various factors like affording equal opportunity to all officers belonging to a cadre, providing an exposure to different types of work, various places of postings, the need for periodical rotational transfers and also taking due note of administrative constraints and convenience, and the public interest.

(b) and (c). Do not arise.

(d) The transfer of surplus employees to other posts differs from normal intra-cadre transfers. As their posts are to be abolished, they have to be shifted speedily elsewhere including to other Department or disciplines, depending on the availability of suitable vacancies and the prescribed placement criteria. After redeployment, such employees are governed by the transfer policy applicable to their new posts. However, those

redeployed in lower posts and in certain cases in a different State, may, subject to the conditions prescribed in the rules, be readjusted through the Surplus Staff Cells.

[*English*]

**Plantation of Sakhua Trees**

6992. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether emphasis is being laid on the large scale plantation of Sakhua trees throughout the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (c). Sakhu (Sal) does not occur throughout the country and is mainly confined to the two regions separated by the Gangetic plain, namely the northern and the central Indian regions comprising the states of Himachal Pradesh, Uttar Pradesh, Bihar, Orissa, Madhya Pradesh, West Bengal and the North East. It is mainly the species of the Tropical Moist Deciduous Forests and is generally helped to regenerate naturally. Planting has been done to a certain extent mainly in the States of Uttar Pradesh and West Bengal.

**Expenditure on Plan Schemes under Seventh Plan**

6993. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) the total amount spent for planned Schemes under the Seventh Five Year Plan; and

(b) the amount spent during the Seventh Plan period for Agriculture and Rural Development separately and out of this the amount spent on fisheries sector?